

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2011 & IA No. 278 of 2011

Dated: 14th May, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Gujarat Urja Vikas Nigam Limited Appellant (s)

Versus

**Gujarat Electricity Regulatory Commission
& Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Swapna Seshadri
Mr.P.J.Jari, EE, Commercial,
GUVNL

Counsel for the Respondent(s): Mr.Amit Kapur, Adv
Ms. Poonam Verma
Mr. Malav Deliwala

ORDER

Heard Learned Counsel for the Appellant. Post the matter for
further hearing to **15th May, 2012 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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